

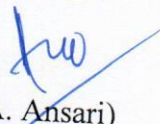
F.No.A-26017/143/2015-Ad.IIA  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs

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Room No. 47B, North Block,  
New Delhi the 11<sup>th</sup> April, 2016.

**OFFICE MEMORANDUM**

In terms of DoP&T's OM No. AB-14017/61/2008-Estt.(RR) dated 13.10.2015, the proposal for amendment in the Ministry of Finance, Department of Revenue, Central Excise and Customs, Administrative Officer (Group 'B' Post) Recruitment Rules, 2013 (*Notification dated 3<sup>rd</sup> October, 2013; G.S.R. 241; published in the Gazette of India, Weekly, Part-II – Section 3 – Sub-section (i) No. 40 dated September 29-October 5, 2013.*) is uploaded on the website of this Department for comments from stakeholders.

2. Comments, if any, may be addressed to the undersigned. The last date for receipt of comments is 13<sup>th</sup> May, 2016. Comments received after the due date will not be entertained.

  
(S.A. Ansari)

Under Secretary to the Government of India  
Tele fax No. 011-23095528

- (i) All Cadre Controlling Authorities/Pr. Chief Commissioners/Chief Commissioners of Central Excise, Customs & Service Tax under CBEC with the request to give wide publicity and also offer their comments, if any.
- (ii) All Director Generals/Directorates under CBEC with the request to give wide publicity and also offer their comments, if any.
- (iii) The DG(HRD), CBEC [Kind. attn. ADG(HRM)], New Delhi, with the request to give wide publicity and also offer their comments, if any.
- (iv) Web Manager for uploading on the website of the Department.

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